

(b) if the answer to part (a) above be in the affirmative, whether it is also a fact that the disease has not yet been diagnosed by any doctor and that no remedy has yet been found for it; and

(c) if so, what steps have Government already taken and propose to take to diagnose the disease and find a remedy for it?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) to (c) A statement giving the requisite information is laid on the Table of the Sabha.

STATEMENT

(a) There is an epidemic of a dengue-like illness in Madras City. Though there has been a very large number of cases, no death has so far been reported from this disease.

(b) The disease is caused by a virus known as chikungunya virus and is transmitted by *aedes aegypti* mosquitoes. The disease is generally associated with severe pain particularly in joints. There is no specific treatment so far found for the disease.

(c) A team of experts from the Virus Research Centre, Poona, visited several hospitals in Madras City and has isolated the virus associated with the disease and also identified it.

The State Government have been advised to take by anti-aedes measures.

ECONOMY ON IRRIGATION AND POWER PROJECTS

*375. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether in view of the recommendations of the Finance Ministry to effect economy in expenditure, the Irrigation and Power Ministry have decided to have any cut in expenditure on irrigation and power projects, included in the current plan; and

(b) if so, to what extent?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The efforts for economy initiated by the Ministry of Finance relate to expenditure of the Central Ministries. The budget estimates of the Ministry of Irrigation and Power provides for the Damodar Valley Scheme, the Farakka Barrage Project and the Trisuli Hydro-Electric project. No cut is proposed to be effected in the provisions for these schemes.

SEARCH OF THE HOUSE OF FILM ACTRESS VYJAYANTIMALA

*376. SHRI G. M. MIR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that officials of the Enforcement Directorate searched the house of film actress Vyjayantimala in Alwarpet on 6th September, 1964; and

(b) if so, whether any document has been seized from her possession?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The Enforcement Directorate of Foreign Exchange Regulations searched the house of Miss Vyjayantimala at Madras on the 4th and 5th September, 1964.

(b) Yes, Sir.

HEMAVATI PROJECT IN MYSORE STATE

377. SHRI C. M. POONACHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Hemavati Project to construct a high-level Dam across the Hemavati river in Mysore State has been finally approved by the Central Government for implementation;

(b) the estimated cost of the Project;

(c) the height of the Dam and the area that would be submerged; and

(d) the area that is likely to be benefited by this Project?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir.

(b) to (d) These details would be known after the project report is finalised.

SLUM CLEARANCE SCHEME

*378. SHRI SHERKHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of the States where the Slum Clearance Scheme has so far been launched and the amount of Central assistance sanctioned to each such State during the last 3 years; and

(b) whether the Government of Mysore have sought any assistance from the Central Government for the slum clearance programme in Bangalore, and if so, what is the extent of assistance given by the Centre to the Mysore State?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) A statement is placed on the Table of the Sabha.

(b) Projects under the Slum Clearance Scheme are sanctioned by the State Governments and funds for the projects are also disbursed by them directly to the construction agencies. Central assistance aggregating Rs. 27.887 lakhs has so far been released to the Government of Mysore for construction of 5,179 dwelling units at an approved cost of Rs. 86.16 lakhs. These include 3,463 dwelling units at an approved cost of Rs. 57.07 lakhs in Bangalore City.

STATEMENT

States in which the Slum Clearance Scheme is in force and the amounts of Central assistance sanctioned to each State in the last three years.

(Rs. in lakhs.)

Name of State	Central assistance sanctioned in the last three years (1961-62 to 1963-64)
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Andhra Pradesh	14.08
Assam	2.54
Bihar	4.13
Gujarat	19.55
Kerala	1.30
Madhya Pradesh	14.08
Madras	84.42
Maharashtra	182.18
Mysore	5.00
Orissa	9.11
Punjab	18.75
Rajasthan	4.95
Uttar Pradesh	41.84
West Bengal	83.83

485.91

Union Territories:

Delhi (including J. J. Removal Scheme)	739.26
Tripura	1.22

740.48

राष्ट्रीय स्वास्थ्य योजना

*३७९. श्री भगवत नारायण भागवत : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या सरकार ने राष्ट्रीय स्वास्थ्य योजना को चालू करने का कोई क्रमिक कार्यक्रम बनाया है ; और

(ख) यदि हाँ, तो उसका व्यय क्या है ?